STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MEGHALAYA AS PER THE NOTIFICATION DATED 29TH APRIL,2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFAIRS), NEW DELHI, FOR THE MONTH OF JANUARY, 2022.

| Form 1 List of cases e-filed during the month | | | | | | | | | | |
|---|--------------------------------------|---------------------|----------|---------------------------------------|----------|---------------------------|------------------------|-------------------------|----------------------|--|
| Sr No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E- mail Id | Date of Registration | Date of e- filing | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | |
| 1. | High Court of Meghalaya | East Khasi Hills | | • | | - | - | | - | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | - | | | | - | - | |

| | Form 2 List of cases in which e-Payment of Court fees was made during the month | | | | | | | | | |
|------------|--|------------------|----------|---------------------------------------|----------|-------------------------|---------------------------------|--|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | - | | - | - | - | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | | | • | - | | | | |

| | Form 3 List of cases in which Electronic Service of Process has taken place during the month | | | | | | | | | |
|------------|--|------------------|----------|---------------------------------------|----------|----------------------|---|--|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | | - | | · | - | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | | | - | | | | | |

| | Form 4 List of total no. of cases randomly allocated during the month | | | | | | | | | |
|------------|---|------------------|------------|-----------|-----------|--|--|--|--|--|
| Sr. No. | Court | District | Court Name | Court No. | Case Type | Case Count (No. of cases randomly allocated) | | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | | | - | | | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | - | | - | - | | | | |

| Form 5 List of cases in which Case Management Hearing was held during the month | | | | | | | | | |
|---|--------------------------------------|------------------|----------|---------------------------------------|----------|-------------------------|---------------------------------------|--|--|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | | |
| 1. | High Court of Meghalaya | East Khasi Hills | | | - | | - | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | | | | - | - | | |

| | Form 6 Contested commercial cases disposed during the month | | | | | | | | | | | | |
|------------|---|------------------------|----------|---|----------|-------------------------|---|---------------------|-------------------|--|-----------------------------------|---|----------------|
| Sr. No. | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre- Institution Mediation | Date of Decision | Days for disposal | Nature of Disposal (Contested/ Settled) | Date of execution of decree | Number of days for execution of decree from date of decision | Act Section |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1. | High Court of Meghalaya | East Khasi Hills | - | - | - | - | - | - | - | - | - | 7 | - |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | • | • | - | - | - | - | | | | | |

| Form 7 Summary of Commercial Cases during the month | | | | | | | | | |
|---|---|------------------|---|---|---|---|--|--|--|
| Sr. No. | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month | | | |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | | | |
| 1. | High Court of Meghalaya | East Khasi Hills | 7 | 0 | Ó | 7 | | | |
| 2. | Judge, Commercial Court, Shillong | East Khasi Hills | 88 | 0 | 0 | 88 | | | |

Form 6(i): Mediation Data on Monthly Basis

| Sr. No. | Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai] | Total number of applications pending on the 1st day of the month | Total number of applications received during the month | Total number of cases settled during the month | Total number of non- starter cases during the month | Total number of applications pending at the end of the month |
|------------|--|--|--|--|---|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Shillong Mediation Centre, Shillong. | 39 | NIL | NIL | 2 | Total=37 nos. (23 applications are in the pre-mediation stage and notices have been served and 14 nos. mediation is pending) |